

DIVISION BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/163(KB)2022  
IA(I.B.C)/529(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS RAHUL TANTIA
UNDER SECTION	SECTION 95(1)

**Appearances (via video conference/physically)**

Ms. Urmilla Chakraborty, Adv.  
Ms./Mr. Shusna Santra, Adv.

] For Respondent/Personal Guarantor

Mr. Sajjan Kumar Dokania, RP

**ORDER**

1. Ld. Counsel/Professional for parties present.
2. None appears for the Financial Creditor.
3. Therefore, list this matter for further consideration on **12.08.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**